

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1985  
ANSWERED ON:02.12.2011  
BAIL OUT OF HP  
Sushant Dr. Rajan

**Will the Minister of FINANCE be pleased to state:**

- (a) The financial status of the State of Himachal Pradesh (H.P.) in November, 2011 in the financial year 2011-2012;
- (b) the institution-wise details and the terms and conditions on which the State has borrowed loans;
- (c) the total amount of loans of the State as on date;
- (d) the institution-wise details of liabilities a lon 9 with employees of the State thereof; and
- (e) the details of assistances likely to be provided by the Union Government to bail out the State from this serious economic crisis?

**Answer**

MINISTER OF FINANCE FOR STATE (SHRI NAMO NARAIN MEENA)

(a) States` financial parameters are tracked on an annual basis and not on a monthly basis. The average daily treasury holding of the State from 1 to 28 November 2011 is Rs.1012 crore, with a range of Rs.294 crore to Rs.4071 crpre.

(b)to (d) Institution-wise details of outstanding loans and liabilities(as at end-March 2011), as per information made available by Reserve Bank of India (rbi.org.in), are annexed. The terms and conditions, on which individual States raise loans, as also information on employees of States, are not centrally maintained.

According to Himachal Pradesh`s Finance Accounts for 2009-10, the State`s outstanding debt and other obligations amounted to Rs.23713 crore. As per budget estimates for 2011-12, the comparable amount is Rs.26926 crore.

(e) Himachal Pradesh, like other States, receives central assistance under Central and State Plan Schemes and through devolutions recommended by Finance Commissions. Himachal Pradesh being a Special Category State gets a higher percentage of central assistance under many schemes. Similarly higher level of support is given to the State to implement externally aided projects.